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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

....

RA.7 of 1992 in OA.No. 563 of 1988

Dated New Delhi, this the 19th day of September, 1994

Hon'ble Shri J. P. Sharma, Member(J)

Hon'ble Shri B. K. Singh, Member(A)

1. Shri Kartar Singh  
R/o 39-GH, Bara More Sarai  
Railway Colony  
Kauria Pul  
DELHI
2. Shri Abnash Chander  
S/o 119/7, Railway Colony,  
Minto Road  
NEW DELHI
3. Shri S. P. Gupta  
Asst. Traffic Superintendent  
Northern Railway  
Amritsar.
4. Shri P. N. Soni  
Station Superintendent  
Northern Railway  
Meerut Cantt.

Review  
... Applicants

By Advocate: Shri B. S. Mainee

VERSUS

Union of India through

1. The Secretary  
Ministry of Railway  
Rail Bhawan  
New Delhi
2. General Manager  
Northern Railway  
Baroda House  
NEW DELHI
3. Divisional Railway Manager  
DRM Office, Northern Railway  
NEW DELHI

... Respondents

By Advocate: None

Contd...2

O R D E R  
(Oral)

Shri J. P. Sharma, M(J)

The review applicant, who are the original applicants in this case, have filed review against the judgement delivered in OA 563 of 1988. The OA was decided vide order dated 3.12.91 presided over by Hon'ble Shri Ram Pal Singh, Vice Chairman(J) along with Administrative Member Shri I. P. Gupta. Against the aforesaid judgement, the Review Application No.7/92 was filed which was considered by the same Bench and was dismissed by the same Bench on 17.2.92. Certain MAs No.179/92, 180/93 and 1065/93 were also filed in that RA.7/92 by which the judgement dated 17.2.92 was recalled and RA.7/92 has been listed for hearing. Shri B. S. Mainee, counsel for the applicants has just arrived. Shri Mainee gave a statement at the bar that he is not pressing the RA as he has not been instructed by the applicant for pressing the same.

2. The Review application, therefore, is dismissed as withdrawn.

(B. K. Singh)  
Member(A)

(J. P. Sharma)  
Member(J)

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